

**GOVERNMENT OF INDIA
COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3239
ANSWERED ON:12.05.2006
MRTP COMMISSION
Aaron Rashid Shri J.M.

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether Monopolies and Restrictive Trade Practices Commission (MRTPC) have examined the mega deals of two private airlines;
- (b) if so, the details thereof;
- (c) whether there have been violations of the provision of MRTP Act including `abuse of monopoly` by these private airlines; and
- (d) if so, the action taken by the Government against the two airlines?

Answer

MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

(a) to (d) A representation received on the buyout of Sahara Airlines by Jet Airways (India) Limited has been referred to Monopolies and Restrictive Trade Practices (MRTP) Commission. The Commission has informed that it has referred the same to Director General (Investigation & Registration) with a direction to submit a Preliminary Investigation Report (PIR). The said Report is yet to be received.